COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 243 of 2015 &
IA Nos. 396, 397 & 426 OF 2015

Dated : 6th October, 2016

In the matter of:

Mumbai International Airport Pvt. Ltd. … **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission & Anr. … **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***09th November, 2016.***

Court Master

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